

STATUS REPORT IN CONNECTION WITH HON'BLE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI ORDER DATED 19.04.2022 IN O.A. NO. 131 OF 2017 FILED BY THIRU. SYED MOHAMMED KALIFA SAHIB, NAGAPATTINAM VERSUS DISTRICT COLLECTOR, NAGAPATTINAM AND COMMISSIONER, NAGAPATTINAM MUNICIPALITY.

I. BRIEF OF THE O.A.NO.131 OF 2017

It is submitted that Thiru. Syed Mohammed Kalifa Sahib, Nagapattinam has filed an Application in O.A. No. 131 of 2017 before the Hon'ble NGT (SZ), Chennai against the following two respondents regarding non-compliance of Solid Waste Management Rules, 2016 by Nagapattinam Municipality.

- 1) District Collector, Nagapattinam, and
- 2) Municipal Commissioner, Nagapattinam.

It is submitted that the Hon'ble NGT (SZ), Chennai in its latest order dated 19.04.2022 has directed as follows.

The Nagapattinam Municipality and the State Pollution Control Board are directed to file a further progress – cum – action taken report regarding violation, if any, found in this regard on or before 20.05.2022 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

For consideration of further reports, post on 20.05.2022.

Based on the above order of the Hon'ble NGT (SZ), Chennai, the officials of TNPC Board, Nagapattinam and Officials of Nagapattinam Municipality have inspected the MSW Processing Facility & Legacy Waste Processing Facility on 18.05.2022 located at Nagapattinam Town and Nagore Town and the status report of TNPC Board is submitted as follows.

II. SOLID WASTE MANAGEMENT BY NAGAPATTINAM MUNICIPALITY

Nagapattinam Municipality is a selection grade Municipality having population of 102905 as per 2011 census. It consists of 36 wards. Municipality generates solid wastes of 32 Ton per day. Municipality has two solid wastes processing facility, one at Nagapattinam town and another one at Nagore town.

III.DETAILS OF SOLID WASTE PROCESSING FACILITY IN NAGAPATTINAM MUNICIPALITY

Out of 32 T/day of solid waste generation, 19 T/day is the compostable waste which is processed in the Micro Compost Centres (MCCs) and also Onsite Compost Centres (OCCs). The Municipality has two MCCs in Nagapattinam Town and one MCC at Nagore Town to process bio degradable waste generated from the nearby wards.

A) DETAILS OF MICRO COMPOST CENTRES (MCCs).

1) *Micro Compost Centre (MCC-1):*

The above MCC is located at existing MSW Processing facility at Nagapattinam with a capacity of 5 MT/Day. It covers 13 wards with household of 7581 Nos and population of 30733. During inspection, the MCC was under operation.

2) *Micro Compost Centre (MCC-2):*

The above MCC is located at back side of Government Hospital, Nagapattinam with a capacity of 5 MT/Day which was under operation during inspection. It covers 12 wards with household of 9125 Nos and population of 36381.

3) *Micro Compost Centre (MCC-3):*

The above MCC is located at Nagore Town with a capacity of 5 MT/Day which was also under operation during inspection. It covers 11 wards with household of 8075 Nos and population of 35791.

• *Onsite Compost Centre (OCCs):*

The Municipality has also provided Onsite Compost Centre (OCCs) at 6 locations in Nagapattinam Town and 2 locations in Nagore Town to process about

0.5 MT/Day each of segregated bio degradable solid waste generated from the nearby houses.

- **Utilization of manure and other wastes generated from MCCs:**

Manure generated from the MCCs are being sold to the local farmers/public for agriculture purposes. Plastic wastes segregated from the above MCCs are being sold to M/s. Ultratech Cements Pvt Ltd., Ariyalur for Co-incineration in Cement kiln for which Municipality has executed an agreement with them. The local body is maintaining the records for handling of solid waste.

B) DETAILS OF BIO MINING PROCESSING ACTIVITY:

1) Bio-Mining facility at Nagapattinam Town:

The total legacy waste of 10852.77 Cum accumulated over an area of 8.20 acres, has been already processed as on 20.10.2021 by the Municipality.

As per the revised survey, additional legacy waste of 20735 Cu.m was accumulated in the above premises. During inspection on 18.05.2022, it was reported that 7800 Cu.m of legacy waste was processed and remaining 12935 Cu.m of legacy waste was accumulated in the site. During inspection, Bio-mining processing was carried out. It was reported by the municipal authorities the same will be completed on or before 30.08.2022 and the land will be recovered completely in the Nagapattinam.

2) Bio Mining facility at Nagore Town:

The total legacy waste of 12360 Cu.m accumulated over an area of 2.86 acres, has been already processed as on 24.10.2021 by the Municipality. The land in which entire legacy waste accumulated is found to be vacant.

Further, it is submitted that in due compliance of the Hon'ble NGT (PB) order dated 28.02.2020 and 02.07.2020 in the O.A No. 606 of 2018, the TNPCB has assessed an Interim Environmental Compensation of Rs. 19 Lakhs for a period of 19 Months (from April 2020 to October 2021) to the Nagapattinam Municipality for not completing the bio-remediation process as per the provisions of the Solid Waste Management Rules, 2016 and Show Cause Notice vide proceeding No.

T1/TNPCB/Law/Law-III/NGT/F.18409 SWM/2017 dated 09.12.2021 was already issued to the Commissioner, Nagapattinam Municipality under Section 5 of the Environment Protection Act, 1986 as to why the interim environmental compensation of Rs. 19 Lakhs shall not be levied for not processing the legacy waste available in the site of the Nagapattinam Municipality and for not completing the bio-remediation process as per the provisions of Solid Waste Management Rules, 2016 and why the performance guarantee of Rs.15 Lakhs furnished by the Municipality shall not be forfeited as penalty for not complying with the Solid Waste Management Rules, 2016 and the Hon'ble NGT orders.

V. RECOMMENDATION:

- 1) Municipality has to speed up the bio mining process of balance legacy waste of 12935 Cu.m at the earliest as assured.
- 2) Segregation of solid wastes at source shall be improved by providing adequate vehicles and man power.

Submitted status report to the Hon'ble NGT (SZ), Chennai, please.


District Environmental Engineer
Tamilnadu Pollution Control Board
Nagapattinam